7. 1 liuirliiiwlic Acid-Cycle Activity in Mitochondria Irom Vignu Shunttsis, Biochem. Biophys. Acta, 65, 434 (1962).

99

- 8. Protein Synthesis in Plant Mitochon dria, Biochem. Biophys. Acta, 53, 445
- 9. Protein synthesis in 1'lant Mitochor dria. I. Incorporation of Amino Acid into Peptide Linkage, /. Biol, Chem. 239, 1126 (1961).
- 10. Protein .Synthesis in Plant Mitochondria. II, Glutamate and Glutarnine Incorporation and a Study of Initial Steps and Streptomycin Effect Biochem. Biophys. Acta, 87, 478 1.1964).
- 11. Protein Synthesis in Plant Mitochondria. III. Characterization of Mil-ochondria anil ihe Microsomal Fraction ol the Seedlings of Vigna Sinensis, Biochem Biophys. Acta, 93, 304 (1964).
- 12. Deoxyribonucleic Acid and the Synthesis of Protein in Plarut Mitochondria, Biochem, Biophys. .Acla, 114, 349
- 13. Protein Synthesis in Plant Mitochondria. V. Incorporation of Amino Acids hy Subtuitorhondrial Fractions. I.J, Subtuitorhondrial Fra Biochem., 1, 239 (1966).
- 11. Inhibition by chloramphenical of the Growth of Nascent Protein Chains in Escherichia coli, MM. Pharmacol., 2, 158 (1966).
- 15. Attachment ol Ribosomes to Nascent Messenger RNA in h.scheriihia coti. Federation Proc, 25, 2218 (1966).
- 16. Attachment of Ribosomes to Nascent Messenger RNA tn Escherichia coli,]. Mol Biol., 24, 231 (1967).
- 17. Limited Capacity for Protein synthesis at 0" by Escherichia coli, J. Mol. Biol., in the press.

On the basis of an overaM assessment of the merit of each candidate with reference to his academic, record, specialised training, published research work and perform uu e at the inter view vis-a-vis the qualifications prescribed for the post and duties atlarh-tng io il. Ihe Selection Committee made its reionimeudations keeping in \iew the above guiding principles.

dant of Utters of intent to Co-operative Sugar Factories, Maharashtra

1330. SHRI V1THAL GADGIL: SHRI JL T. KI'.MPARAJ: SHRI JANARDHANA KIDDY: SHRI MAOSOOD All KHAN:

Will the Minister ol AGRICULTURE be pleased to state:

- (a) whether in view of shortage of sugar, letter ol intern are pioposed to be granted Io seven more cooperative sugar factories in Maharashtra; and
 - (c) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. III SINGH): (a) and (b) At present 18 applications for grant ol licence for the establishment of co-operative sugar factories in Maharashtra Staie are in various stages ol consideration l>\ ihe Government ol I i.lia and eui\ ellioi is being made to dispose ol them as early as possible.

New Co-operative Sugar Factories in Maharashtra

1331. SHRI V1THAL GADGIL: SHRIMATI SUSHILA SHANKAR ADIVARFKAR:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have given any direction to the Industrial Finance Corporation to release loans in proportion to the shaie capital collected 1>\ new cooperative sugar factories in Maharashtra; and
- (b) whether it is a fact that (he indus trial Finan.ce Corporation is insisting on immediate share capital of Rs. 80 to Rs. 100

THE MINISTER OF STALE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE: (a) iVo, Sir.

(b) The Industrial Finance Corpora I ion, as a matter of broad policy, expects new st gar cooperatives io have an equity dfebl ratio around 35:65. In pursuance of this, the Corporation generally stipulates that, a new cooperative sugar factory with an installed capacity of 1250 tonnes of sugarcane per day, ihe present capital cost ol ..Im It is approximately Rs. 350 lakhs should collect a minimum share capital of Rs. 80 lakhs Io Rs. 100 lakhs, including st itc Government contribution to the share-capital of the factory, before the Corporation disburses its loan amount. However, in the light of special circumstances, the Cor-poration considers, on merits relaxation in this stipulation. Releases of the balance amount of the loan made hy the Corpora-lion in stirli cases are related to the requirements of the project and also the further progress made in Ihe collection of share-capital. Ihe basic < onsider al ion underlying the Corporation's procedure of release of funds is that the resources to be raised hv a ne. through share-capital from members and the State Government, should